

HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No. 16 of 2022

SUBRATA PODDAR

.... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 11.05.2022

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Nilanjan Bhattacharjee, Advocate.
Mr. Amresh Kumar Mandal, Advocate.
Mr. Sayan De. Advocate.

For Respondent : Mr. Sudesh Joshi, Additional Advocate General.
Nos.1 & 2. Mr. Yadev Sharma, Government Advocate.
Mr. Sujan Sunwar, Assistant Government
Advocate.

For Respondent : Ms. Sangita Pradhan, Assistant Solicitor
No.3. General.

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The learned counsel for the petitioner desires to withdraw this writ petition with liberty to file afresh. Not objected by the learned counsel for the respondents. Liberty sought for is granted. The writ petition stands disposed as withdrawn.

Judge